

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2504
ANSWERED ON 13TH MARCH, 2025**

REPAIR OF HIGHWAYS

2504. SHRI KULDEEP INDORA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has issued any new guidelines to National Highways Authority of India (NHAI) which is responsible for the maintenance and development of National Highways for ensuring the longevity and continuous improvement of the country's vital road network;

(b) whether the Government has directed the NHAI to immediately repair the damaged highways in Rajasthan; and

(c) the steps that are being taken for strengthening the overall road infrastructure in Rajasthan with a particular reference to Sriganganagar and Hanumangarh districts?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Development and maintenance of National Highways (NHs) is a continuous process. Works on notified NHs, including capacity augmentation, are taken up based on the traffic density, condition of the road, inter-se priority and synergy with PM Gati Shakti National Master Plan.

The Government has planned that all NHs sections of National Highways should be under Maintenance, through one of the following mechanisms:

- i. Maintenance & Repair (M&R) of stretches of NHs, where development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.**
- ii. For all remaining sections of NHs stretches, Government has taken a policy decision to undertake maintenance works through Performance-Based Maintenance Contract (PBMC) or Short-Term Maintenance Contract (STMC).**

(b) Repair of any damages on NHs is a continuous process and is taken up whenever such damages occur.

(c) Following 06 project highways have been developed in Sriganganagar and Hanumangarh districts by the Government:

Project Name	District Name	Length (Km)	Remarks
Construction of 6-lane access controlled Greenfield highway from Sangariya (near Chautala)-Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor.	Hanumangarh	60.285	Operational
	Sriganganagar	35.292	Operational
Construction/upgradation of two lanes with paved shoulders of NH-911 from Sriganganagar to Raisinghnagar (Design Chainage - 0.500 Km. to Design Chainage 101.00 Km.	Sriganganagar	102.076	Ongoing
Upgradation to 2L+PS of NH-54 Hanumangarh to Kenchiyan from Km 0/0 to Km 49/605	Hanumangarh	49.6	Under Construction
Maintenance of Pakka Saharna to Kaluwala NH-954 in the State of Raj.	Hanumangarh	7.3	Under Construction
	Sriganganagar	24.2	
"Strengthening for Suratgarh-Sriganganagar section of NH-62(old NH-15) from Km 173/002 to	Hanumangarh	8.5	Under DLP

250/900 in the state of Raiasthan "	Sriganganagar	69.4	
Development and Operation of Bikaner-Suratgarh section of NH-15 (Km 553.869 of NH-11 to Km 173.000 of NH-15) via Km 10.630 of NH-15 by Two Laning with paved shoulder in the State of Rajasthan.	Sriganganagar	47.38	Under O&M
